

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 329 OF 2018&**  
**IA NO. 1571 OF 2018**

**Dated: 17<sup>th</sup> July, 2019**

**In the matter of:**

**TANGEDCO**

....

**Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission &Anr.**

....

**Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **27.09.2019.**

**Court Master**

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